

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

IA(I.B.C)/ 3484 (MB)2024 IN C.P. (IB)/1063(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **KP Sanghvi Infrastructures Llp**
Vs
Shivalik Ventures Private Limited

For Applicant : Adv. Aniket Worlikar i/b Adv. Chinmay Acharya

For Respondent : Not Given

Section 7 of IBC

ORDER

IA(I.B.C)/ 3484 (MB)2024

Counsel for the Applicant submits that this IA is for rectification order dated 23.01.2024. Issue notice to the respondent **returnable on 08.08.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//RA//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)